



Securities & Exchange Board of India
Overseas Towers, 7th Floor, 756-L,
Anna Salai
Chennai – 600002
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**ADDENDUM TO THE PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE
PROPERTY OF M/S ASURRE AGROWTECH LIMITED**

Securities and Exchange Board of India (SEBI) vide notice dated May 29, 2025 has invited bids for sale of the following property of defaulters in the matter of **M/S ASURRE AGROWTECH LIMITED** through e-auction platform on "*as is where is and whatever there is*" basis.

Survey Numbers 1/4E & 1/7D, Yercaud – Kuppanur Road, Kottachedu Village, Yercaud Taluk, Salem District, Tamil Nadu-636601.

Vide addendum dated June 25,2025, the sale was suspended in adherence with the directions of Hon'ble High Court of Madras and vide addendum dated Sep 23,2025, the sale was reinitiated pursuant to the non-compliance of directions issued by Hon'ble High Court of Madras to the petitioners in multiple writ petitions.

Quikr Realty Pvt. Ltd, empanelled agency by SEBI for auctioning of immovable properties of defaulters has requested additional time to source the EMD from the interested bidders and to proceed with the auction process. Considering the above, it has been decided to postpone the e-auction of the property. The new dates for the EMD and Auction will be as Follows:

Last date for EMD Acceptance-November 06,2025
E-auction Date-November 07,2025

The remaining contents of the sale/e-auction notice dated May 29, 2025 remain unchanged.

Sd/-

Regional Director

Securities and Exchange Board of India

Place: Chennai

Date: Oct 22, 2025